

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 405****DATED : 13/02/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/MISC/85102/2018	CC (EXPORT PROMOTION) MUMBAI -Vs- Lovely Enterprises	DR/IP	* Issue Notice
	C/432/2008			
<u>REGULAR MATTERS</u>				
2	C/286/2008	Shri Amber Mufti -Vs- CC (EXPORT PROMOTION) MUMBAI	IP/DR	* No Notice
3	C/372/2008	. Mahendra Shipping Agency -Vs- CC (EXPORT) NHAVASHEVA	IP/DR	*
4	C/570/2008	Mr. Jatin Sotta -Vs- CC (EXPORT) NHAVASHEVA	IP/DR	*
5	C/903/2008	Transworld Polymers Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	Anil Balani /DR	* No Notice
6	C/904/2008	Suresh Kumar Agarwal -Vs- CC (IMPORT) NHAVASHEVA	Anil Balani /DR	* No Notice
7	C/905/2008	Ramesh Dalmia -Vs- CC (IMPORT) NHAVASHEVA	Anil Balani /DR	* No Notice
8	C/908/2008	Ramesh Dalmia -Vs- CC (IMPORT) NHAVASHEVA	Anil Balani /DR	* No Notice
9	C/909/2008	Avinash Kumar Garg -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	* No Notice
10	C/910/2008	Ramesh Dalmia -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	* No Notice
11	C/911/2008	Hukumchand & Sons -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	* No Notice
12	C/912/2008	Ramesh Dalmia -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	* No Notice
13	C/1059/2008	Tezarjani Trading Company -Vs- CC (ACC & IMPORT) MUMBAI	Advani, Sachwani & Heera /DR	* Issue Notice
14	C/1120/2008	CC (ACC & IMPORT) MUMBAI -Vs- Tezarjani Trading Compny	DR/IP	* Issue Notice
15	C/1187/2008	CC (EXPORT PROMOTION)	DR/IP	* Issue

		MUMBAI -Vs- Core International Ltd.		Notice
16	C/154/2009	R.G. Gawade -Vs- CC (EXPORT) MUMBAI	H.R. Shetty /DR	* Issue Notice
17	C/181/2009	Trinity Trading Corporation -Vs- CC (IMPORT) NHAVASHEVA	S.N. Kantawala /DR	* No Notice
18	C/209/2009	Punj Lloyd Ltd. -Vs- CC (EXPORT) MUMBAI	Economic Laws Practices /DR	*
19	C/848/2009	CC (PREV) MUMBAI -Vs- Reliance Energy Ltd.	DR/IP	*
20	C/1038/2009	ISMT Ltd. -Vs- CCE AURANGABAD	Economic Laws Practices /DR	* No Notice
21	C/85472/2013	CCE NAGPUR -Vs- WARDHA POWER CO. LTD.	DR/D.H.NADKARNI	
22	C/86839/2013	CC (EXPORT) MUMBAI -Vs- TIPSON CYCLES PVT. LTD.	DR/IP	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**